

**CWP No. 1563 of 2020**

26.5.2020

Present: Mr. Arjun Lall and Ms. Shradha Karol, Advocates, for the petitioner (through video conferencing).

Mr. Hemant Vaid, Addl. A.G., for the respondent-State (through video conferencing).

**CMP No. 4003 of 2020**

Allowed and disposed of.

**CWP No. 1563 of 2020**

Notice. Mr. Hemant Vaid, the learned Addl. Advocate General appears and waives service of notice on behalf of the respondents No. 2, 4 and 5. Notice be issued to respondents No. 1 and 3, on steps being taken within a week, returnable within a week thereafter. Reply to the writ petition be filed within two weeks.

**CMP No. 4004 of 2020**

Notice/reply in the aforesaid terms.

**(Sureshwar Thakur)  
Judge**

**(Chander Bhusan Barowalia)  
Judge**

**May 26, 2020**  
(Kalpana)

High Court of H.P.